

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 140 OF 2017 IN  
DFR NO. 4366 OF 2016**

**Dated: 16<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Power Grid Corporation of India** **...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit

**ORDER**

**IA NO. 140 OF 2017  
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 25.04.2017. Dasti, in addition, is permitted.

List the matter on **25.04.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*